

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00567/2018

Bilaspur, this Friday, the 13th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Brij Mohan Verma
 S/o late Dayanad Verma,
 aged about 30 years
 R/o Plot No.8 Chandra Nagar
 Umerpoti,
 Durg District
 Durg (C.G.) 491001

-Applicant

(By Advocate –**Shri Vikash Shrivastava**)

V e r s u s

1. Bharat Sanchar Nigam Limited
 (A Government of India Enterprises)
 Corporate Office 102 B Statesman House
 Fifth Floor Bharat Sanchar Bhawan,
 Janpath New Delhi 11001

2. Chief Maha Prabandhak
 Door Sanchar Chhattisgarh
 Door Sanchar Parimanda Khamri
 Khamhardih Telephone Exchange Campus
 Vidhan Sabha Road,
 Raipur 492007

3. General Manager Telecom Durg,
 District Durg C.G. 491001

- Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that he wants to apply for a fresh representation before the competent authority of

the respondents. Therefore, he prays to withdraw this Original Application.

2. Prayer allowed.

3. Accordingly, this Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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